

ORDER SHEET

O.A./M.A./R.A./EP NO. 252 OF 2006

Applicant/s

Chauthi Roshan

Respds.

Usha Roshan

Advocate for Applicant/s

Sh. S. P. D.

Advocate for Respondent/s

Sh. Ravi Ranjan

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>17</u>
By REGISTRAR 10/09/09 List O.A./C.C.P./R.A. before Hon'ble Bench for Adm./F.O./F.H. on a weekly Commencement wef 02/11/09 ✓ D.R. J 10/09/09 N.O.F No. Rejoined Affidavit filed S. for Sd/- 8-11-09 02/11/09 D.R. (J) List T.A./O.A./R.A./C.C.A. before Hon'ble Bench for Adm./F.O./F.H. on or in a week Commencing w. e. f 07/12/09 07/12/09 D.R. (J) List T.A./O.A./R.A./C.C.A. before Hon'ble Bench for Adm./F.O./F.H. on or in a week Commencing w. e. f 04/01/2010 05/01/2010 D.R. (J) List T.A./O.A./R.A./C.C.A. before Hon'ble Bench for Adm./F.O./F.H. on or in a week Commencing w. e. f 08/02/2010	8/2/2010 Hon'ble S.N. Shukla, AM None for the applicant even on revised call. Sri A.N. Ambasta brief holder of Sri R. Ranjan, learned Counsel for the respondents. It appears that the applicant has lost interest in prosecuting this case. The O.A. is accordingly dismissed in default for want of prosecution. 10/11/09 AM me	Contd. On Sheet No. _____

D.R. (J) 05/01/2010